

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1108
TO BE ANSWERED ON THE 22ND JULY, 2016

DEFENCE AGREEMENT WITH FOREIGN COUNTRIES

1108. PROF. K.V. THOMAS:
PROF. SAUGATA ROY:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether India has signed any agreements with foreign countries like the United States, France, Russia, Israel, etc., to get access of the defence technologies;
- (b) if so, the details thereof;
- (c) the benefits likely to be accrued to Indian Armed Forces through such accessibility;
- (d) whether Indian enjoys major defence partnership with the United States and other countries; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) & (b): India has agreements with several friendly foreign countries to facilitate access to defence technologies. These also include project-related arrangements to encourage joint research, development and / or production as well as enabling agreements to facilitate sharing of technical information between Indian and foreign entities involved.

(c) Access to modern defence technology enhances national security by contributing to indigenization of production of advanced equipment and armaments to meet the operational requirements of our Armed Forces.

(d) & (e): India has institutionalized defence cooperation with a large number of friendly foreign countries. This encompasses a range of activities such as training, joint exercises, acquisition of defence equipment, R&D cooperation, defence production and exchange of military subject matter experts, as well as discussions on regional and international issues of mutual interest.
